

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/6067/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
Aalo, West Siang District,
Arunachal Pradesh.

Dated Guwahati th 14 October, 2019.

Sub: Casual leave.

Ref:- Your letter No. DSC/Aalo-33/19-14 dtd. 03.10.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 3(three) days on 16.10.2019, 17.10.2019 and 18.10.2019 has been granted, subject to availability of casual leave in your credit for the year 2019. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

6069
Memo NO.HC.VII-21/2008/6068-7A, dated 14.10.19

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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